

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 01.09.2025

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/25/2025	WP (C) No. 270 OF 2023	SHRI. JUBARAJ BORO -VS- STATE OF MEGHALAYA & ORS	MR. P. YOBIN, MS. B. RAMSIEJ	MS. R. COLNEY, MR. N.D. CHULLAI, MS. R. DUTTA, MR. S. CHANDA, MR. K. PAUL,	SMTI. DAPHIRA SOHTUN	11:00 AM	PHYSICAL	ANNEXE BUILDING
2.	HCM/SMD/24/2025	WP (C) No. 271 OF 2023	SHRI. RANODHIR HAJONG -VS- STATE OF MEGHALAYA & ORS	MR. P. YOBIN, MS. B. RAMSIEJ	MS. R. COLNEY, MR. N.D. CHULLAI, MS. R. DUTTA, MR. S. CHANDA, MR. K. PAUL,	SMTI. DAPHIRA SOHTUN	11:00 AM	PHYSICAL	ANNEXE BUILDING
3.	HCM/SMD/36/2025	WP(C) No. 343 OF 2020	SMTI. J.G. NONGKYNRIH & 20 ORS. -VS- STATE OF MEGHALAYA & ORS	MR. M.L.NONGPIUR	MS. Z.E.NONGKYNRIH	SHRI. K. J. LYNGDOH	11:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
4.	HCM/SMD/65/2025	WP(C) No. 215 OF 2020	IALONG VILLAGE VS. JHADC & 9 ORS	MS. E. BLAH	MR. M.L. NONGPIUR, MR. R. KHARKRANG	SHRI. ALBERT W. LANONG	1:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 02.09.2025

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MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/37/2025	WP(C) No. 69 of 2025	NIDALA IAKAI & 39 ORS. -VS- STATE OF MEGHALAYA & 2 ORS	MS. L. PHANJOM	MS. R. COLNEY, MR. B. SNAITAN	SHRI. K. J. LYNGDOH	11:00 AM	PHYSICAL	CONFERENCE HALL (2 nd Floor)
2.	HCM/SMD/75/2025	WP(C) NO. 30 OF 2025	SMTI. ROKIME CH. SANGMA - VS- STATE OF MEGHALAYA & 4 ORS.	MR. P.T. SANGMA	MS. S. SHYAM MR. K.KHARMAWPHLANG, MS. A. KHARMYNDAL	SHRI. A. SYIEMIONG	11: 00 AM	PHYSICAL	ANNEXE BUILDING
3..	HCM/SMD/5/2025	CRP No. 36 of 2022	STATE OF MEGHALAYA & ANR. -VS- KHASHI HILLS ARCHERY SPORTS INSTITUTE (KHASHI)	MR. J. N. RYNJAH	MR. M. L. NONGPIUR, MR. C.C.T. SANGMA, MR. PHILEMON NONGBRI	SHRI. A. SYIEMIONG	12.00 PM	PHYSICAL	ANNEXE BUILDING
4.	HCM/SMD/50/2025	CRP NO. 11 OF 2021	STATE OF MEGHALAYA & ANR. -VS- KHASHI HILLS ARCHERY SPORTS INSTITUTE (KHASHI)	MS. R. COLNEY	MR. PHILEMON NONBRI, MR. J. K. PARIAT	SHRI. A. SYIEMIONG	12:00 PM	PHYSICAL	ANNEXE BUILDING

5..	HCM/SMD/ 70/2025	WP (C) NO 459 OF 2024	SHRI. CHALLANG M. MARAK -VS- STATE OF MEGHALAYA & ORS	MR. S.DEB, MS. E.DKHAR	MR. N.D. CHULLAI, MS. Z.E.NONGKYNRIH	SHRI. CHISAK GABIL MONIN	1:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCING ROOM (Ground Floor)
6.	HCM/SMD/ 71/2025	CRP NO. 32 OF 2024	MD. SEKENDER ALI & 2 ORS. -VS- MUSST. JOHORA BEWA.	MS. A. KHARMYNDAL	MR. P. R. PASKE	SHRI. CHISAK GABIL MONIN	2:00 PM	VIDEO CONFERENCING	VIDEO CONFERENCING ROOM (Ground Floor)

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 03.09.2025

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MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/22/2025	WP(C) No. 256 of 2024	JENASIMAI PYNGROPE -VS- STATE OF MEGHALAYA & ORS	MR. S. CHANDA, MS. R.DUTTA	MS. I. LYNGWA, MR. M.L.NONGPIUR	SMTI. EVALENE SHABONG	12:00 PM	PHYSICAL	ANNEXE BUILDING
2.	HCM/SMD/61/2025	WP (C) No. [406 & 408] of 2025	SHRI. RATAN PRADHAN -VS- SHILLONG CANTONMENT BOARD & ORS AND SHRI SURENDER CHOKHANI & ANR -VS- SHILLONG CANTONMENT BOARD & ORS.	MR. P. NONGBRI MS. T. SUTNGA	MR. S. P. MAHANTA MR. D. DKHAR	SMTI. P. YADAV	11:15 AM	PHYSICAL	ANNEXE BUILDING
3.	HCM/SMD/57/2025	WP (C) No. 483 of 2024	JITHERSON A. SANGMA -VS- STATE OF MEGHALAYA & 8 ORS	MS. J.T. SANGMA	MS. Z.E.NONGKYNRIH, MR. A. JOSHI,	SMTI. NATHE M. MOMIN	10:30 AM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM

4.	HCM/SMD/ 55/2025	WP(C) No. 91 of 2025	SIMRITHA SANGMA -VS- STATE OF MEGHALAYA & ORS	MR. S.A. SHEIKH	MRS. N.G. SHYLLA MS. R. COLNEY	SMTI. NATHE M. MOMIN	11:30 AM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
5.	HCM/SMD/ 59/2025	WP (C) No. 59 of 2025	SAMINA BEGUM -VS- STATE OF MEGHALAYA & 4 ORS	MR. S.A. SHEIKH	MRS. N.G. SHYLLA MS. R. COLNEY	SMTI. NATHE M. MOMIN	11: 30 AM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
6.	HCM/SMD/ 43/2025	WP (C) No. 22 of 2025	OLIDA HYNNEWTA -VS- UNION OF INDIA & 9 ORS.	MS. B. SUN	MS. M. MYRCHIANG, MS. Z.E. NONGKYNRIH, MS. R. COLNEY	SMTI. RANEE M KHARSYNTIEW	12:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
7.	HCM/SMD/ 44/2025	Crl. Petn. No. 10 of 2024	SMTI. RIMJHIM BORGOHAIN -VS- STATE OF MEGHALAYA & 3 ORS	MR. M.U.AHMED	MR. H. KHARMIH, MR. S.A. SHEIKH, DR. P. AGARWAL	SMTI. RANEE M KHARSYNTIEW	1:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
8.	HCM/SMD/ 45/2025	Crl. Petn. No. 9 of 2024	SMTI. NILIMA BORGOHAIN -VS- STATE OF MEGHALAYA & 3 ORS	MR. M.U.AHMED	MR. H. KHARMIH, MR. S.A. SHEIKH, DR. P. AGARWAL.	SMTI. RANEE M KHARSYNTIEW	1:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
9.	HCM/SMD/ 46/2025	Crl. Petn. No. 11 of 2024	SHRI. SURJYABRAT BORGOHAIN -VS- STATE OF MEGHALAYA & 3 ORS	MR. M.U.AHMED	MR. H. KHARMIH, MR. S.A. SHEIKH, DR. P. AGARWAL.	SMTI. RANEE M KHARSYNTIEW	1:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
10.	HCM/SMD/ 47/2025	WP (C) No. 192 of 2025	SMTI AGERACIA HYNNEWTA. -VS- THE STATE OF MEGHALAYA & 3 ORS.	MR. K. S. KHARSHIING	MRS. N. G. SHYLLA, MS. I. LYGWA	SMTI. RANEE M KHARSYNTIEW	2:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
11.	HCM/SMD/ 68/2025	WP (C) No. 55 of 2025	FIDUS ALI -VS- STATE OF MEGHALAYA & ORS.	MR. S.A. SHEIKH	MRS. N.G. SHYLLA, MS. R. COLNEY	SHRI. ALBERT W. LANONG	3:30 PM	VIDEO CONFERENCING	VIDEO CONFERENCE ROOM
12	HCM/SMD/ 33/2025	WP(C) NO. 289 OF 2023	AMYLINDA DKHAR & 12 ORS. -VS- STATE OF MEGHALAYA & 3 ORS.	MR. K. PAUL, SR. ADV. WITH MR. S. CHANDA	MRS. N.G. SHYLLA, MS. Z.E. NONGKYNRIH, MR. PHILEMON NONGBRI	SHRI. K. J. LYNGDOH	11:00 AM	PHYSICAL	CONFERENCE HALL

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 04.09.2025

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MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediators	Time	Mode	Room
1.	HCM/SMD/14/2025	WP(C) No. 556 of 2019	SMTI. EMISAMANTHA R. RYMBAI -VS- THE STATE OF MEGHALAYA & 6 ORS	MR. E. LALSANGLUAIA	MR. J.N. RYNJAH MS. P. DEBNATH	DR. D. MAWLONG	11:00 AM	PHYSICAL	CONFERENCE HALL